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Title: The Minister of Law and Justice laid a Statement showing reasons for immediate legislation by promulgation of the Commercial Courts, Commercial Division And Commercial Appellate Division Of High Courts Ordinance,2015 (No. 8 of 2015).

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Ordinance, 2015 (No. 8 of 2015).

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12.07 hours

GOVERNMENT BILLS-Introduced...Contd.